

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4552**

TO BE ANSWERED ON THE 28TH MARCH, 2023/ CHAITRA 7, 1945 (SAKA)

CRIME AGAINST CHILDREN

†4552. SHRI NIHAL CHAND:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has registered any cases regarding crimes against children in the country;

(b) if so, the number of such cases registered, criminals arrested/convicted and cases solved during the last two years and current year, State/UT-wise;

(c) whether the Government has prepared a list of States reporting major share of crimes including juvenile delinquencies and if so, the names of the States in which the incidence of crimes are increasing continuously;

(d) the remedial steps taken/being taken by the Government and the details of directive issued to the status in this regard;

(e) whether any awareness programmes are being run or proposed to be run to check criminal tendencies in the new generation?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (c) : National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication "Crime in India". The published reports are available until year 2021. The State/UT-wise details of Cases Registered, Cases Charge-Sheeted, Persons Arrested and Persons Convicted under crime against children during the years 2019-21 is at Annexure-I. The State/UT-wise details of Cases Registered under IPC SLL (Crimes-Juveniles in conflict with the law) during the years 2019-21 is at Annexure-II.

(d) & (e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility of maintaining law and order, protection of life and property of the citizens including investigation and prosecution of crime against citizens including children rest with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. However, Ministry of Home Affairs has been issuing advisories to States/UTs to effectively deal with crime against children. These advisories are available on MHA's website at: <https://www.mha.gov.in>.

As per available information, the Ministry of Women and Child Development is implementing a centrally sponsored scheme "Child Protection Services" (CPS) (erstwhile Integrated Child Protection Scheme) with the objective to create a safe and secure environment for overall development of children in need of care and protection and children in conflict with law. Under this scheme support is provided to State and UT Governments for delivering services for children in need of care and protection in difficult circumstances. The Child Care Institutions (CCIs) established under the CPS scheme support *inter-alia* age-appropriate education, access to vocational training, recreation, health care, counselling etc. The State Governments /UT Administrations are entrusted with the primary responsibility for implementation of the CPS Scheme.

ANNEXURE-IMENTIONED IN REPLY TO THE LOK SABHA UN-STARRED QUESTION NO. 4552 FOR ANSWER ON 28.03.2023 REGARDING CRIME AGAINST CHILDREN

State/UT-wise details of Cases Registered (CR), Cases Charge-Sheeted (CCS), Persons Arrested (PAR) and Persons Convicted (PCV) under crime against children during the years 2019-21

SL	State/UT	2019				2020				2021			
		CR	CCS	PAR	PCV	CR	CCS	PAR	PCV	CR	CCS	PAR	PCV
1	Andhra Pradesh	2524	1690	2894	187	2648	2103	2924	72	2669	2637	3197	78
2	Arunachal Pradesh	153	74	128	1	113	71	106	2	162	110	134	11
3	Assam	6608	3710	5462	98	4622	2863	5973	65	5282	3115	7055	91
4	Bihar	9320	4722	9113	194	6591	3850	4759	58	6894	5009	5598	264
5	Chhattisgarh	5665	3879	4856	1295	5056	3550	4658	618	6001	4169	5214	584
6	Goa	167	124	126	10	125	86	105	4	151	105	101	4
7	Gujarat	4685	3426	4590	138	4075	3288	4403	34	4515	3587	4578	107
8	Haryana	5119	2283	3037	493	4338	2146	2822	89	5700	2418	3333	279
9	Himachal Pradesh	748	382	490	69	636	357	503	41	740	406	538	54
10	Jharkhand	1674	1139	1379	288	1795	1171	1542	302	1867	1353	1588	167
11	Karnataka	6305	3227	3947	404	5471	3447	4295	570	7261	4673	6275	583
12	Kerala	4754	3808	5611	240	3941	4030	5031	717	4536	4985	5885	297
13	Madhya Pradesh	19028	11576	14317	3077	17008	11601	14311	1400	19173	11896	12199	2266
14	Maharashtra	19592	9277	13606	961	14371	8451	11466	420	17261	9438	12786	662
15	Manipur	148	85	139	14	125	73	115	1	143	88	148	8
16	Meghalaya	379	379	490	147	415	285	390	57	481	395	482	50
17	Mizoram	125	117	140	76	142	127	145	55	122	111	123	34
18	Nagaland	59	35	48	4	31	26	39	13	51	37	66	5
19	Odisha	7012	2787	3255	51	6330	3226	3633	56	7899	4073	4187	68
20	Punjab	2625	1523	2307	379	2121	1579	2003	178	2556	1537	2183	282
21	Rajasthan	7385	4137	5411	1270	6580	3606	4714	1034	7653	4384	5812	981
22	Sikkim	163	103	124	12	147	103	135	11	149	113	134	19
23	Tamil Nadu	4139	3026	5189	717	4338	3184	5341	454	6064	4153	7680	436
24	Telangana	4212	3026	3559	264	4200	3268	4149	470	5667	4413	4481	674
25	Tripura	311	252	312	49	260	217	308	12	236	243	283	25
26	Uttar Pradesh	18943	13725	21219	4120	15271	12105	18947	4079	16838	12654	19492	3117
27	Uttarakhand	1214	783	958	178	1066	740	868	83	1245	1026	1213	56
28	West Bengal	6191	6033	6327	117	10248	6662	6680	34	9523	7870	7367	92
	TOTAL STATE(S)	139248	85328	119034	14853	122064	82215	110365	10929	140839	94998	122132	11294
29	A&N Islands	153	121	139	14	141	147	138	15	124	118	127	24
30	Chandigarh	264	98	140	33	209	98	109	13	234	78	98	11
31	D&N Haveli and Daman & Diu+	96	63	83	1	67	56	71	6	104	55	73	3
32	Delhi	7783	2386	3602	975	5362	2284	3058	116	7118	2304	3251	91
33	Jammu & Kashmir*	470	223	328	17	606	313	466	22	845	457	622	10
34	Ladakh	-	-	-		2	0	0	0	1	2	2	1
35	Lakshadweep	26	11	28	0	9	6	11	2	17	19	32	0
36	Puducherry	50	51	76	9	71	66	162	42	122	107	191	0
	TOTAL UT(S)	8842	2953	4396	1049	6467	2970	4015	216	8565	3140	4396	140
	TOTAL (ALL INDIA)	148090	88281	123430	15902	128531	85185	114380	11145	149404	98138	126528	11434

Source: Crime in India

Note: '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2019.

* Data of erstwhile Jammu & Kashmir State including Ladakh for 2019.

ANNEXURE-II MENTIONED IN REPLY TO THE LOK SABHA UN-STARRED QUESTION NO. 4552 FOR ANSWER ON 28.03.2023 REGARDING CRIME AGAINST CHILDREN

The State/UT-wise details of Total Cases Registered under IPC & SLL (Crimes-Juveniles in conflict with the law) during the years 2019-21

SL	State/UT	2019	2020	2021
1	Andhra Pradesh	820	759	934
2	Arunachal Pradesh	24	15	8
3	Assam	129	247	206
4	Bihar	1560	827	732
5	Chhattisgarh	1647	2090	2004
6	Goa	27	25	9
7	Gujarat	2025	1812	1804
8	Haryana	1319	1042	1172
9	Himachal Pradesh	181	202	187
10	Jharkhand	76	59	51
11	Karnataka	453	438	527
12	Kerala	451	331	328
13	Madhya Pradesh	5522	4819	5684
14	Maharashtra	5189	4079	4554
15	Manipur	2	20	11
16	Meghalaya	75	59	60
17	Mizoram	23	21	33
18	Nagaland	6	3	7
19	Odisha	1162	1095	1334
20	Punjab	246	267	311
21	Rajasthan	2397	2386	2757
22	Sikkim	4	12	7
23	Tamil Nadu	2686	3394	2212
24	Telangana	1352	1013	1152
25	Tripura	39	28	16
26	Uttar Pradesh	976	1282	1330
27	Uttarakhand	94	77	60
28	West Bengal	537	586	551
	TOTAL STATE(S)	29022	26988	28041
29	A&N Islands	19	20	11
30	Chandigarh	117	50	54
31	D&N Haveli and Daman & Diu+	28	24	18
32	Delhi	2783	2455	2643
33	Jammu & Kashmir*	299	171	323
34	Ladakh		0	0
35	Lakshadweep	0	2	0
36	Puducherry	1	58	80
	TOTAL UT(S)	3247	2780	3129
	TOTAL (ALL INDIA)	32269	29768	31170

Source: Crime in India